GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3442
TO BE ANSWERED ON 05th August, 2022

VACANCY IN SEATS RESERVED FOR EX-SERVICEMEN

3442. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that out of the 10 percent of Group C and 20 percent for Group D seats reserved for ex-servicemen in Central Government Departments, only 1.29 percent (Group C) and 2.66 percent (Group D) of the total seats were filled by recruiting ex-servicemen, as of June 30, 2021;

(b) if so, whether it is also a fact that out of the 14.5 percent of Group C and 24.5 percent of Group D seats reserved for ex-servicemen in Central Public Sector Undertakings (CPSUs), only 1.15 percent (Group C) and 0.3 percent (Group D) of the total seats were filled by recruiting ex-servicemen, as of June 30, 2021;

(c) if so, the reasons for the shortfall in recruitment of ex-servicemen for such reserved seats;

and

(d) the measures taken by the Government to fill up such vacant reserved seats of ex-servicemen in the Central Government Departments and CPSUs?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE
(SHRI AJAY BHATT)

(a) & (b): The percentage of total seats filled by recruiting Ex-servicemen in Central Government Departments and Central Public Sector Undertakings (as on 30th June, 2021) are as under:-

<table>
<thead>
<tr>
<th>Sl.No.</th>
<th>Name of Organization</th>
<th>Classification of Posts</th>
<th>Percentage of ESM</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>CCS&amp;P</td>
<td>GP C</td>
<td>1.39</td>
</tr>
<tr>
<td></td>
<td></td>
<td>GP D</td>
<td>2.77</td>
</tr>
<tr>
<td>2.</td>
<td>CPSUs</td>
<td>GP C</td>
<td>1.14</td>
</tr>
<tr>
<td></td>
<td></td>
<td>GP D</td>
<td>0.37</td>
</tr>
</tbody>
</table>

...2/-
(c): Adequate numbers of ESM are not qualifying for these Posts for want of requisite educational qualification prescribed for the Posts.

(d): The reservation Policy for Ex-servicemen is implemented by the concerned Government Departments/Public Sector Undertakings. Directorate General of Resettlement (DGR) has been designated as the nodal agency to monitor the reservation policy for Ex-servicemen. The Government issues advisories from time to time, to concerned Departments/CPSUs/Banks/State Governments to conduct special drive to fill up the backlog of vacancies reserved for ESM by adopting relaxed standards of qualifications. Liaison Officers have also been appointed in various Departments/PSUs/Banks etc. to ensure implementation of reservation policy for ESM in letter and spirit.

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